## THE HIGH COURT OF MEGHALAYA: SHILLONG

## NOTICE

## NO.HCM.III/255/2016-Judl./58

Dated Shillong, the 22<sup>nd</sup> January, 2025

It is hereby notified for the information of all concerned that Hon'ble Mr. Justice W. Diengdoh will sit singly tomorrow i.e. 23.01.2025 in Court Room No. 3 at 10:30 AM and will take up listed matters.

By Order,

JOINT REGISTRAR (LISTING)

## Memo NO.HCM.III/255/2016-JudI./58-A Copy to: -

Dated Shillong, the 22<sup>nd</sup> January, 2025

- 1. The Registrar-cum-PPS to Hon'ble the Chief Justice, High Court of Meghalaya, Shillong for favour of kind information of His Lordship.
- 2. The P.S to Hon'ble Mr. Justice H.S. Thangkhiew, High Court of Meghalaya, Shillong for favour of kind information of His Lordship.
- 3. The P.S to Hon'ble Mr. Justice W. Diengdoh, High Court of Meghalaya, Shillong for favour of kind information of His Lordship.
- 4. The P.S to Hon'ble Mr. Justice B. Bhattacharjee, High Court of Meghalaya, Shillong for favour of kind information of His Lordship.
- 5. The P.A to the Registrar General, High Court of Meghalaya, Shillong for favour of kind information.
- 6. The Registrar (Administration), High Court of Meghalaya, Shillong for favour of kind information.
- 7. The Registrar (Judicial Service), High Court of Meghalaya, Shillong for favour of kind information.
- 8. The P.S to Advocate General/Addl. Advocate General, Meghalaya, Shillong for favour of kind information.
- 9. The Deputy Solicitor General/ Central Government Counsel, High Court of Meghalaya, Shillong for favour of kind information.
- 10. The President/ Secretary, High Court Bar Association, Shillong for favour of kind information.
- 11. All Court Masters/Court officers concerned for information and necessary action.
- 12. The System Analyst, High Court of Meghalaya, Shillong for uploading the same on the Official Website.
- 13. Notice Board.
- 14. Office File.

JOINT REGISTRAR (LISTING)

22/1/25